

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AKSHAY TECHFORGE PRIVATE LIMITED
OPERATING IN MANUFACTURING OF MACHINE TOOLS & EQUIPMENT AT
AURANGABAD, MAHARASHTRA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Akshay Techforge Private Limited CIN: U28939MH1999PTC121366
2.	Address of the registered office	Plot No. 17, 18, And 19, Gut No. 53, Sajapur Nr. MIDC Waluj, Tq. Gangapur, Aurangabad, Maharashtra - 431136
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plot No. 17, 18, And 19, Gut No. 53, Sajapur Nr. MIDC Waluj, Tq. Gangapur, Aurangabad, Maharashtra - 431136
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Main Products: Working part of Cermet's & dies for drawing or extruding metal. Quantity & Value of main product sold as per last available financial statements for FY 2024-25: Rs. 19,46,47,451
7.	Number of employees / workmen	Employee: 15 Workmen: 30
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to the Resolution Professional at: akshaytechforge.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to: akshaytechforge.cirp@gmail.com
10.	Last date for receipt of expression of interest	18/08/2026
11.	Date of issue of provisional list of prospective resolution applicants	28/08/2026
12.	Last date for submission of objections to provisional list	02/09/2026
13.	Date of issue of final list of prospective resolution applicants	12/09/2026

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17/09/2026
15.	Last date for submission of resolution plans	17/10/2026
16.	Process email id to submit EOI	akshaytechforge.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Udyam Registration No.: - UDYAM-MH-04-0042009 Type on Industry: Small

Sd/-

CA Swapnil Mukund Agrawal

Resolution Professional for Akshay Techforge Private Limited

Registration number: IBBI/IPA-001/IP-P00845/2017-2018/11429

AFA No.: AA1/11429/02/300627/108943 (valid till: 30-Jun-2027)

Process Mail Id: akshaytechforge.cirp@gmail.com

Reg. Address: Flat. No. 201, Krushna Kunj, Plot No. 10C, Nawab Layout,
Near Tilak Nagar Ground, Nagpur, Maharashtra – 440010

Place: Nagpur

Date: 03/08/2026

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR AKSHAY TECHFORGE PRIVATE INDIA PRIVATE LIMITED OPERATING IN MANUFACTURING OF MACHINE TOOLS & EQUIPMENT AT AURANGABAD, MAHARASHTRA (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
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Sd/- CA Swapnil Mukund Agrawal Resolution Professional for Akshay Techforge Private Limited Registration number: IBB/IPA-001/IP-P00845/2017-2018/11429 AFA No.: AA1/11429/02/300627/108943 (valid till: 30-Jun-2027) Process Mail Id: akshaytechforge.cirp@gmail.com Place: Nagpur Reg. Address: Flat. No. 201, Krushna Kunj, Plot No. 10C, Nawab Date: 03/08/2026 Layout, Near Tilak Nagar Ground, Nagpur, Maharashtra — 440010	



फॉर्म-जी

स्वारस्य अभिव्यक्तीकरिता आमंत्रण
औरंगाबाद, महाराष्ट्रामध्ये स्थित मशिन टुल्स अँड इक्विपमेंटच्या निर्मितीमध्ये कार्यरत
अक्षय टेक्नॉलॉजी प्रायव्हेट इंडिया प्रायव्हेट लिमिटेडकरिता
(भारतीय नादारी व दिवाळखोरी बोर्ड (कॉर्पोरेट व्यक्तीकरिता नादारी ठराव प्रक्रिया) विनियमन, २०१६ च्या
विनियम ३६ए (१) अंतर्गत)

संबंधित तपशील

१. कॉर्पोरेट कृणकोचे नाव पॅन/सीआयएन/ एलएलपी नं. सह	अक्षय टेक्नॉलॉजी प्रायव्हेट लिमिटेड सीआयएन: U28939MH1999PTC121366
२. नोंदणीकृत कार्यालयाचा पत्ता	प्लॉट नं. १७, १८ व १९, गट नं. ५३, साजापूर एमआयडीसी वाळुजंगवळ, तह. गंगापूर, औरंगाबाद, महाराष्ट्र-४३११३६
३. वेबसाईटचे यूआरएल	उपलब्ध नाही
४. जेथे मोठ्या प्रमाणात निश्चित मालमत्ता स्थित आहे त्या स्थानाचा तपशील	प्लॉट नं. १७, १८ व १९, गट नं. ५३, साजापूर एमआयडीसी वाळुजंगवळ, तह. गंगापूर, औरंगाबाद, महाराष्ट्र-४३११३६
५. मुख्य उत्पादित वस्तु/ सेवेची स्थापित क्षमता	उपलब्ध नाही
६. मागील वित्तीय वर्षामध्ये विकल्या गेलेल्या मुख्य उत्पादित वस्तु/ सेवेची मात्रा व मूल्य	मुख्य उत्पादित वस्तु: ड्राईंग किंवा एक्सट्रूडींग मेटलकरिता सरमेट अँड ड्राईंगचा कार्यरत भाग. वित्तीय वर्ष २०२४-२५ करिता मागील उपलब्ध वित्तीय विवरणानुसार विकल्या गेलेल्या मुख्य उत्पादित वस्तुची मात्रा व मूल्य, रु. १९,४६,४७,४५१
७. कर्मचारी/ श्रमिकांची संख्या	कर्मचारीवर्ग: १५ श्रमिक: ३०
८. दोन वर्षांचे मागील उपलब्ध वित्तीय विवरणपत्र (शेड्यूलसह), घनकोच्या यादीसहित, प्रोसेसच्या नंतरच्या प्रसंगीकरिता संबंधित तारखेसहित पड्डील तपशील येथे उपलब्ध:	रिझोल्यूशन प्रोफेशनला यावर विनंती पाठवून प्राप्त करू शकता: akshaytechforge.cirp@gmail.com
९. कोडच्या सेक्शन २५(२) (एच) अंतर्गत ठराव अर्जदारांची पात्रता येथे उपलब्ध :	यावर विनंती पाठवून प्राप्त करू शकता: akshaytechforge.cirp@gmail.com
१०. स्वारस्य अभिव्यक्ती स्वीकारण्याची शेवटची तारीख	१८/०८/२०२६
११. संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	२८/०८/२०२६
१२. तात्पुरत्या यादीच्या हरकती सादर करण्याची शेवटची तारीख	०२/०९/२०२६
१३. संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख	१२/०९/२०२६
१४. माहिती जापन, मूल्यमापन मॅट्रिक्स आणि संभाव्य ठराव अर्जदारांकरिता ठराव योग्यनेसाठी विनंती जारी करण्याची तारीख	१७/०९/२०२६
१५. ठराव योजना सादर करण्याची शेवटची तारीख	१७/१०/२०२६
१६. स्वारस्य अभिव्यक्ती सादर करण्यासाठी प्रक्रिया	akshaytechforge.cirp@gmail.com
१७. एमएसएमई म्हणून कॉर्पोरेट कृणकोच्या नोंदणी स्थितीचा तपशील	उद्यम नोंदणी क्र.: UDYAM-MH-04- 0042009 उद्योगाचा प्रकार: लघु

स्वा/-

सीए स्वप्नील मुकुंद अग्रवाल

रिझोल्यूशन प्रोफेशनल अक्षय टेक्नॉलॉजी प्रायव्हेट लिमिटेडकरिता

नोंदणी क्रमांक: IBBI/PA-001/IP-P-00845/2017-2018/11429

एएफए नं.: AA1/11429/02/300627/108943 (३०-जून-२०२७ पर्यंत वैध आहे.)

प्रोसेस मेल आयडी: akshaytechforge.cirp@gmail.com

रजि. पत्ता: प्लॉट नं. २०१, कृष्ण कुंज, प्लॉट नं. १०सी, नवाब

लेआऊट, टिळक नगर प्रार्कडजवळ, नागपूर, महाराष्ट्र-४४००१०

स्थान: नागपूर

दिनांक: ०३/०८/२०२६